GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:408 ANSWERED ON:25.07.2000 VACANT POSTS OF SCS/STS RAMDAS ATHAWALE

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether some posts Scheduled Castes/Scheduled Tribes under various categories are lying vacant in various Departments and Undertakings under his Ministry;
- (b) if so, the details thereof;
- (c) whether various categories of employees working in these Departments and undertakings under his ministry have been given promotions and fresh recruitments have also been made during the last three years;
- (d) if so, the details of fresh recruitment made under various categories during this period and so far in the current year, year-wise and category-wise;
- (e) whether the prescribed rules have been followed with regard to the recruitment and promotions of persons belonging to Scheduled Castes and Scheduled Tribes categories; and
- (f) if not, the remedial steps taken in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a)&(b)The Ministry of Tribal Affairs was created consequent upon bifurcation from Ministry of Social Justice and Empowerment and came into being during October 1999. The Cadre controlling authority of Ministry of Tribal Affairs is still Ministry of Social Justice & Empowerment and no separate cadre of Ministry of Tribal Affairs has been formed. The details of vacancy position in regard to Scheduled Tribes/Scheduled Castes in the cadre of Ministry of Social Justice & Empowerment is mentioned below:

```
Group `A` Nil Nil
Group `B` 01 Nil
Group `C` Nil Nil
```

Group `D` Nil Nil

ST

SC

(c)to(f) No Sir. Does not arise.